

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 6

CP/3638(MB)2018 IA 141/2023 CA 322/2023 CA 323/2023 (NEW IA/CA)
CA 127/2022

CORAM:

MS. ANU JAGMOHAN SINGH
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **27.07.2023**

NAME OF THE PARTIES: - **UNION OF INDIA VS INFRASTRUCTURE LEASING
AND FINANCIAL SERVICES LTD. & ORS**

Section 241-242 of the Companies Act, 2013

ORDER

Mr. Aditya Sikka Ld. Counsel appearing for the Union of India & Mr. Animesh Bisht Ld. Counsel appearing for the ILFS are present. Mr. Aniruth Purushothaman Ld. Counsel appearing for the applicant in CA 322/2023 & M.S. Bhardwaj Ld. Counsel appearing in SFIO in CA 323/2023 & Ms. Samruddhi Chouhan Ld. Counsel appearing for the Respondent's 9 and 11 in CA 323/2023 are present.

CA 322/2023, CA 323/2023

List this matter on Board on 29.08.2023.

CA 127/2022, IA 141/2023

List these applications on Board on 05.09.2023.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)

Jagdish